

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A.No.2887/2015

Monday, this the 23rd day of November 2015

**Hon'ble Mr. A.K. Bhardwaj, Member (J)
Hon'ble Mr. V.N. Gaur, Member (A)**

Atul Singh s/o R G Singh
Aged 34 years
427, Badgam Railway Colony, J & K 191111

(Nemo)

.. Applicant

Versus

1. Union of India through Secretary
Ministry of Railways
Rail Bhawan, Rafi Marg, New Delhi
2. General Manager
Northern Railway
Baroda House, New Delhi
3. Mr. Ashok Kumar Agarwal
Asstt. Works Manager
Northern Railway
Carriage Repair Workshop
Alambagh, Lucknow
4. Mr. V P S Pundir
Asstt. Works Manager
Northern Railway
Loco Repair Workshop
Charbagh, Lucknow
5. Mr. Prashant Sharma
Asstt. Divisional Mechanical Engineer
Northern Railway
DEMUS Shed
Jalandhar, Punjab
6. Mr. Ashok Kumar Mall
Coaching Depot Officer
Northern Railway
Lucknow, UP

7. Mr.Kuldip Rai
 Assistant Divisional Mechanical Engineer
 Northern Railway
 Diesel Shed
 Ludhiana, Punjab

8. Mr. Anant Lal
 Assistant Divisional Mechanical Engineer
 Northern Railway, DRM Office
 Lucknow, UP

..Respondents

(Mr. Rahul Pandey, Advocate)

O R D E R (ORAL)

Mr. A.K. Bhardwaj:

Learned for respondents produced a copy of letter/communication dated 09.09.2015 authored by the applicant, addressed to Dy. CME/NR HQ, Baroda House, which reads thus:-

“To
 Dy CME/NRHQ
 Baroda House

Sub: Withdrawal of case from CAT

Ref.1 2015/IRSME/257 Dated: 27.07.2015
 Ref.2 2015/IRSME/299 Dated: 31.08.2015

With reference to letter no.2015/IRSME/257 Dated 27.07.2015 undersigned has grievance regarding promotion. Therefore undersigned has filed case in Principal Bench of CAT in New Delhi on 07/08/2015 via O.A. No.2887/2015.

As per order no.2015/IRSME/299 Dated 31.08.2015 undersigned got promoted so cause of action for filing case in CAT has been diminished. So undersigned withdrawing the case from CAT and will not pursue the case further.

Sd/-
 Atul Singh
 DME/BDGM

Dated: 09/09/2015”

2. In view of the aforementioned letter/communication, the Original Application is dismissed as withdrawn. No costs.

(V.N. Gaur)
Member (A)

(A.K. Bhardwaj)
Member (J)

November 23, 2015
/sunil/